

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-506(PB)/2017**

**IN THE MATTER OF:**

M/s. Gupta Ji Electric Co. .... Applicant/petitioner

Vs.

Amarpali Sapphire Developers Pvt. Ltd. .... Respondent

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.08.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**

**Hon'ble President**

**Sh. S. K. MOHAPATRA,**

**Hon'ble Member (Technical)**

**PRESENTS:**

For the Applicant/petitioner : Mr. Anurag Sharma, Adv.

For the Respondent(s): Mr. Harshal Kumar, Ms. Shuchi Sejwar, Proxy  
counsels for Mr. Alok Kr. Aggarwal, Adv.

**ORDER**

For order, see (IB)-90(PB)/2017.